

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4860
ANSWERED ON:25.04.2013
MISUSE OF SUBSIDIZED FERTILIZERS
Joshi Shri Pralhad Venkatesh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) Whether the fertilizers supplied at subsidized rates is being misused; ;
- (b) if so, whether the Government has received any complaints of such incidents in the country;
- (c) if so, the number of such complaints reported during the last three years and the current year, year-wise
- (d) the action taken by the Government in this regard;
- (e) whether the Government proposes to issue fertilizer passbooks to eligible farmers to prevent misuse; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

(a) to (d): There are reports of alleged black-marketing from some quarters. The State Governments are adequately empowered to take preventive/punitive actions for violation of any of the provisions of Fertilizer Control Order (FCO), 1985 promulgated under Essential Commodities Act, 1955. Black-marketing activity is violation of FCO. Department of Fertilizers has also advised/sensitized the State Governments for gearing up enforcement agencies under their jurisdiction to take appropriate action against the offenders.

(e) & (f): At present there is no such proposal under consideration of Department of Fertilizers.